

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87 of 2014

Dated : 19th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Ms. Anushree Bardhan
Counsel for the Respondent(s): **Mr. Manoj Kr. Dubey for R.2**

ORDER

Mr. Manoj Dubey, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and also the reply today. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **08.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js